

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:3786  
ANSWERED ON:23.08.2004  
EXTINCTION OF BIRDS AND ANIMALS  
Bishnoi Shri Jaswant Singh

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the number of endangered species of birds and animals as on date;
- (b) whether any efforts have been made to protect them; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) The details of endangered species of animals including birds are given in Schedule I to IV of Wildlife (Protection) Act, 1972.
- (b) & (c) Steps taken by the Government to save the rare birds and animals in the country include-
  - (i) Hunting of wild animals and birds has been banned under Wildlife (Protection) Act, 1972.
  - (ii) Crucial habitats of various species of wild animals and birds have been notified as national parks and sanctuaries. Some of the important wetlands have also been notified as Ramsar Sites and World Natural Heritage Sites.
  - (iii) Regular patrolling of the area to control poaching and illegal trade in wild animals and their products is done. Cooperation of other enforcement agencies and international organisations is also taken in this regard.
  - (iv) Management of the wildlife habitats is done on scientific lines for betterment of wildlife.
  - (v) Financial assistance is provided to State Governments for effective management of national parks and sanctuaries.
  - (vi) Scientific research for monitoring population status of various species and evolving strategies for in-situ and ex-situ conservation of various species.
  - (vii) Transfer of wildlife management techniques to field managers through training and workshops.
  - (viii) Creation of awareness about the importance of wildlife conservation.
  - (ix) National Wildlife Action Plan, 2002-16 and Wildlife Conservation Strategy 2002 have been framed and adopted in January 2002.